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Single Bench

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

T.P.No.134/2017  
CP.1090/2016

**CORAM: Hon'ble Member (J) Ms. Manorama Kumari**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7<sup>th</sup> August, 2017, 10.30 A.M**

Name of the Company		Global Acqua Pvt.Ltd. & Ors		
		Amalgamation		
Under Section		391(2), 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

Mrs. Manoj Bhutera, Adv Petitioner Km 7

07.08.2017 – T.P. No. 134 / 2017 C.P. 1090 / 2016 – Global Acqua Pvt. Ltd. & Ors. Amalgamation.

ORDER

Ld. Lawyer on behalf of the Petitioners is present.

Order is reserved.

(MANORAMA KUMARI)  
MEMBER (J)